

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Parliamentary Affairs Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Re-designation of the post of Secretary, J&K Legislative Assembly as Secretary General.

Reference:- Administrative Council Decision No. 59/9/2021 dated 18-05-2021.

Government Order No: **3486** -JK (LD) of 2021.
Dated : 21 - 05 - 2021.

Sanction is hereby accorded to the re-designation of the post of Secretary, J&K Legislative Assembly as Secretary General. J&K Legislative Assembly in the Pay Level 14 (144200-218200) held by Mr. Muzaffar Ahmad Wani subject to the condition that the said post shall revert back to its original position immediately once Mr. Muzaffar Ahmad Wani vacates the post.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No: LD(PAB)2016/35-I.

Dated: 21 – 05 – 2021.

Copy to the:-

1. Principal Secretary to the Hon'ble Governor, Raj Bhavan.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Commissioner/Secretary, General Administration Department.
4. Mr. Muzaffar Ahmad Wani, Secretary General, J&K Legislative Assembly.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Private Secretary to the Chief Secretary for information of the Chief Secretary.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Incharge Website.
9. Government Order file.


21/5
(Khursheed Ahmad Bhat)
Additional Secretary to Government.


21.05.2021